

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4378
ANSWERED ON:20.02.2014
CRIME SAFETY CONCERNS
Vijayan Shri A.K.S.

Will the Minister of RAILWAYS be pleased to state:

(a) whether Railway Protection Force had alerted South Central Railway (SCR) authorities about the rising crime and safety concerns on trains running on Delhi –Chennai route;and

(b) if so, the details of the actions taken thereon in trains, especially running under and through SCR?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) and (b) No alert has been issued specifically to South Central Railway authorities regarding rising crime and security concerns in trains running on Delhi–Chennai route. However, general instructions are issued to all the Zonal Railways from time to time to lay special emphasis on the security of passengers in coordination with Government Railway Police of States concerned.

Policing on Railways is a State Subject and the prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. As such, the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police. Railway Protection Force (RPF) with available resources supplements the efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive Railway stations.